

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION COURT-I, CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON  
25-11-2022 AT 02.30 PM THROUGH VIDEO CONFERENCING

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PRESENT : JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT  
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

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IN THE MATTER OF : RLS Alloys India Pvt Ltd

MAIN PETITION NUMBER : CP/661/IB/2017

(IA/MA) APPLICATION NUMBERS

IA/372(CHE)/2022 IN MA/559/2019

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209 CP/661/IB/2017  
IA/372(CHE)/2022 IN MA/559/2019

ORDER

The Applicant is represented by the Ld. Counsel Mr. B. Vijay and the Respondent is represented by the Ld. Counsel Mr. A.G. Sathianrayana through video conferencing mode.

It is stated by the Respondent that he has not received the copy of the Application so far.

The Counsel for the Applicant is directed to serve hard copy of the Application to the Respondent Counsel through speed post or registered post with acknowledgement card within three days from today.

Reply to be filed within ten (10) days thereafter and rejoinder, if any, to be filed within two (2) weeks thereafter.

List the matter on **03.02.2023** for further hearing.

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[SAMEER KAKAR]  
MEMBER (TECHNICAL)

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[JUSTICE RAMALINGAM SUDHAKAR]  
(PRESIDENT)